

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 121  
(IB)-109(PB)/2021

**IN THE MATTER OF:**

Mr. Murari Lal Soni

...

Applicant/Petitioner

**Order under Section 94(1) of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


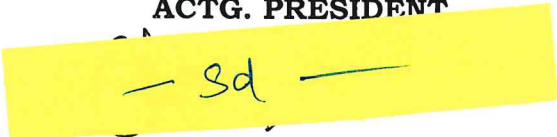
**PRESENT:**

For Bank of India : Mr. Brijesh Kumar Tamber, Adv.

**ORDER**

List the matter on 17.08.2021.

  
  
— sd —  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
  
— sd —  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

09.07.2021  
DPK